



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

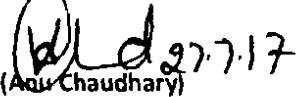
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

### Cause List Date 28.07.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Ms. Chandra Kanta Gupta, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5284/2016 Amit Garg Vs. Smt. Sonal	Vivek Goyal	Deepak Gupta
2	Sh. Lal Singh Rao RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 6422/2017 Devendra Kumar Vs. State	Virendra Dave	Meenakshi Pareek, PP
3	Smt. Alka Bhatnagar Advocate	S.B. Cr. Misc. Petition No. 3611/2015 Shailendra Singh Vs. State	Rakesh Chandel	Amit Kumar Jain
4	Sh. Ashok Sharma Advocate	D.B. Civil Misc. Appeal No. 3740/2016 Smt. Shashi Sharma Vs. Dharmendra Kumar Pande	Harendra Singh Sinsinwar	Shree Ram Dhakar
5	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Petition No. 1860/2016 Mohammad Javed Vs. Smt. Rajiya Bano	Sanchit Tamra	Sageer Ahammed
6	Sh. Manish Kumawat Advocate	D.B. Civil Misc. Appeal No. 6767/2011 Jitendra Saini Vs. Smt. Sonia Sharma Alias Babli Shama	Manu Bhargava	Ankur Rastogi
7	Sh. J.P. Gupta Advocate	D.B. Civil Misc. Appeal No. 2479/2016 Jay Kishan Vs. Poonam	Krishan Swami	M.K. Sahu

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anur Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur

“Help The Needy –Timely Help May Create History”